

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-63/2000/3138 /A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Anubha Das,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati, the 4<sup>th</sup> June 2018.


Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/125 dtd. 08.05.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 28.05.2018 and 29.05.2018 along with head-quarter leave permission from the morning of 26.05.2018 till the morning of 31.05.2018 has been ~~granted~~ <sup>✓</sup> ~~rejected~~.

Yours faithfully,

  
4/6/18

**JOINT REGISTRAR (VIGILANCE)**

P  
1000  
01.06.18